

Jammu

The Scheme for fencing/flood lighting of 180 Kms/195.80 Kms International Border in Jammu Sector was approved in March, 1995 and the work was taken up but the same had to be stopped in July, 1995 due to heavy firing from the Pakistan side. The matter regarding restarting of the fencing work is under active consideration of the Government but no time schedule has been finalised.

Fencing on Eastern Border

*Progress of Border Fencing upto
28th February, 1997*

	Sanctioned	Completed	Yet to be Completed (distance in Kms)
West Bengal	507.000	356.180	150.82
Assam	158.000	125.540	32.460
Meghalaya	231.000	170.710	60.290

Committee on Agriculture

3737. PROF. PREM SINGH CHANDUMAJRA :
SHRI SURENDRA YADAV :

Will the Minister of AGRICULTURE be pleased to state:

(a) the date on which the Government had set up a Committee under the Chairmanship of Dr. M.S. Swaminathan to give suggestions for increasing the agricultural production in the country;

(b) whether the Committee has presented its report to the Government;

(c) if so, the date on which and the main recommendations made by the Committee; and

(d) the action plan of the Government to implement these recommendations?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) A Committee of Experts had been constituted on 21st August, 1996 which was re-constituted on the 15th October, 1996, under the Chairmanship of Dr. M.S. Swaminathan to suggest ways and means for increasing the productivity in less productive areas.

(b) to (d) The Committee has not yet submitted its final report. However, Part Report No. 1 in respect of North Eastern Region has been submitted on 15th February, 1997.

Irregularities in NAFED

3738. SHRI SANAT KUMAR MANDAL :
SHRI NAMDEO DIWATHE :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a departmental inquiry conducted by his ministry has held NAFED management guilty of irregularities in setting up a Rs. one crore waxing grading plant for kinoo and malta at Maulgarh in Punjab;

(b) if so, the nature of these irregularities;

(c) whether the departmental inquiry has also found NAFED guilty of committing irregularities in the supply of 6,000 tonne of pulses to Army Purchase Organisation (APO) in 1995 by passing the norms for inviting bids;

(d) whether the inquiry panel also found irregularities involving lakhs of rupees in payment of hotel bills of VIPs and wage bills of attendants attached to these VIPs;

(e) whether NAFED was also guilty of giving liberal donations, expensive gifts to certain persons, irregularity in the release of advertisements and inflated travelling allowances of directors; and

(f) if so, the action taken against the NAFED management and remedial measures taken to prevent such irregularities?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (e) On receipt of some complaints, an enquiry was instituted into the alleged irregularities in the matters of, *inter alia*, supplying pulses to Army Purchase Organisation, expenses on payment of hotels bills, wage bills, donation and gifts to certain persons, irregularities in the release of advertisements and expenses on members of the Board of Directors by way of travelling allowances etc.

The Inquiry report is still awaited.

(f) A suitable course of action will be decided upon receipt of the inquiry report.

Infiltration in Uttar Pradesh

3739. SHRI SOHAN BEER : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an increase in the number of infiltration in the Meerut and Muzzaffar Nagar districts of Uttar Pradesh during the last three years;